## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/226/2016

NAME OF THE PETITIONER(S)

: Mohan Paul

NAME OF THE RESPONDENT(S)

: M/s City Hospital Private Limited & 5 others

**UNDER SECTION** 

: 111

Sl.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1) C. manos menon.

P. Neelakantan

21 T. K. Shajahan

R. ventcataraman

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**ORDER** 

Counsel for petitioner present. Proxy counsel Shri Manoj Menon representing Shri R. Venkataraman, counsel for respondents present. Pleadings are complete. The matter is posted for arguments. Put up on 21.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)